

**By Speed Post/Special Messenger**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 30th January, 2021  
No.HC.XV.17/2019/11/RV. In continuation of this Registry's Notification No. HC. XV.17/2019/183/RV., dated 22.10.2020, the High Court has been pleased to extend the period of suspension in respect of Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (Sadar) (under suspension), Karimganj, for a further period of 6 (Six) weeks from 01.02.2021. During the period of suspension, his Head quarter will be Kamrup (Metro) Sessions Division.

By Order

Sd/- GAUTAM BARUAH  
REGISTRAR (VIGILANCE)

Memo No. HC.XV.17/2019/ 11-A /RV., Date: 30.01.2021

Copy to :-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, with reference to High Court Memo. No. HC.XV.17/2019/183-A/RV., dated 22.10.2020
3. The District and Sessions Judge, Karimganj, Pin. 788710, with reference to High Court Memo. No. HC.XV.17/2019/183-A/RV., dated 22.10.2020
4. The District and Sessions Judge, Kamrup (M), Guwahati, for information with reference to High Court Memo. No. HC.XV.17/2019/183-A/RV., dated 22.10.2020
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Chief Judicial Magistrate, Karimganj, Pin.788710 with reference to High Court Memo. No. HC.XV.17/2019/183-A/RV., dated 22.10.2020
7. Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (Sadar) (under suspension), Karimganj. Present Address: House No.43, Choudhury Cottage, Gandhi Basti Tiniali, P.O. Silpukhuri, Dist. Kamrup (M) (Assam), Pin.781003.
8. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
9. The Treasury Officer, Karimganj, P.O. & Dist.-Karimganj, Pin-788710/ Kamrup (M), Guwahati, for information with reference to High Court Memo. No.HC.XV.17/2019/183-A/RV., dated 22.10.2020.
10. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
11. The C.A. to Registrar General, Gauhati High Court, Guwahati.

  
REGISTRAR (VIGILANCE)

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30/1/2021